

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GEM BATTERIES PRIVATE LIMITED Date of Commencement of Liquidation: 11-01-2023; List of Stakeholders as on Date: 31-01-2023; Name of IP: Ms. Deepika Bhugra Prasad; Process Number: 1; Last 5 digitof registration number: 11186

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	00	00	00	00	00	00	00	NA
2	Liquidation costs incurred till date	00	00	00	00	00	00	00	NA
3	Secured financial creditors	02	320138597	02	320138597	00	00	00	Annexure 3
4	Unsecured financial creditors	00	00	00	00	00	00	00	NA
5	Operational creditors (Workmen)	00	00	00	00	00	00	00	NA
6	Operational creditors (Employees)	01	134980	01	131549	00	3431	00	Annexure 6
7	Operational creditors (Government Dues)	00	00	00	00	00	00	00	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	02	8289736	02	4767235	00	00	00	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	00	00	00	00	00	00	00	NA
Total		5	328563313	5	325037381	0	3431	0	